HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Video Conferencing)

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Imtiyaz Ahmad Pandith

..... Petitioner(s)

Through: -

Mr Wajid Haseeb, Advocate (On Video Conference from his residence in Srinagar)

V/s

Union Territory of JK & Ors.

..... Respondent(s)

Through: -

Mr B. A. Dar, Sr. AAG (On Video Conference from his Office in Srinagar)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing)

Heard. Admit.

Notice.

Notice waived by Mr. B.A. Dar, learned Sr. AAG. He seeks and is granted three weeks' time to file counter.

List for consideration on 03rd of July, 2020.

Registry to send copy of this order to the learned appearing counsel for the parties through *e-mail*.

> (Ali Mohammad Magrey) Judge

<u>SRINAGAR</u> May 28th, 2020

"Showkat"